

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23793/2016

STATE OF U.P AND ORS .

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

(only SLP (C) Nos. 25059 and 24941 of 2016 are to be list before Hon'ble Chamber Judge )

WITH

SLP(C) No. 25059/2016 (XI)

SLP(C) No. 24941/2016 (XI)

Date : 21-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA  
[IN CHAMBER]

For Petitioner(s) Mr. Rajeev Kr. Dubey, Adv.  
Mr. Ashiwan Mishra, Adv.  
Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) No. 25059/2016

Learned counsel for the petitioners undertakes to file fresh address and spare copy within two weeks.

SLP(C) No. 24941/2016

Learned counsel for the petitioners is granted six weeks' time to file an application for substitution to bring on record legal representatives of sole respondent.

(RAJNI MUKHI)  
SENIOR PERSONAL ASSISTANT

(K. RAMA KRISHNA)  
BRANCH OFFICER